

Format of Certificate for claiming Subsidy
(Hard copy to be submitted to SIDBI)

Name of Lending Institution:

(Amounts in Rupees)

Fresh or Incremental funded Assistance on or after March 03, 2020*				Amount of Interest Relief Claimed			
MSME (Manufacturing)	MSME (Service sector)	Trading Activities	Total	MSME (Manufacturing)	MSME (Service sector)	Trading Activities	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

*This may be calculated by arriving at the difference between the opening balances viz. the principal outstanding as on March 2, 2020 minus any interest accrued.

Note:

- i. Data for term loan and working capital accounts may be furnished separately.
- ii. NPA accounts may be excluded as no interest subvention shall be admissible for any period during which the account remains NPA.

We hereby certify that the amounts of Fresh or Incremental Working capital sanctioned/ incremental/ new Loan disbursements and interest relief being claimed thereon, as shown above, have been correctly calculated in conformity with the Circular issued by SIDBI. We undertake that in the event of any inaccuracy detected later during audit or otherwise, we shall immediately refund to SIDBI any excess amount received by us.

(Authorized Signatory)

We hereby certify that we have verified the individual accounts with regard to amount, incremental / fresh lending, interest charged and amount claimed.

(Signature of Statutory Auditor)

Place:

Date:

The certificate should be signed by the CA, and his membership number with ICAI should be indicated

Please note this certificate is to be submitted duly certified by the statutory auditor of the lending institution; a copy of the lending institutions fair practice code and interest rate chart mapped to internal/external ratings is to be annexed with the claim.